

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:4783
ANSWERED ON:08.12.2010
RED SANDERS
Sarvey Shri Sathyanarayana

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government of Andhra Pradesh has sent any proposal for inclusion of Red Sanders (*Pterocarpus Santalinus*) in Schedule VI of Wildlife (Protection) Act, 1972 and categorising production of furniture and handicraft articles with Red Sanders Wood;
- (b) if so, the details thereof;
- (c) whether the Union Government has taken a final decision on both these proposals;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor and the time by which a final decision is likely to be taken in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

- (a) to (e) A proposal has been received from the Government of Andhra Pradesh for inclusion of Red Sanders (*Pterocarpus santalinus*) in the Schedule VI of the Wild Life (Protection) Act, 1972. The proposal is under consideration.